



**Government of India  
Office of the Director  
Central Food Laboratory  
3, Kyd Street, Kolkata – 700 016**

No. G.16-2/PAE/2011-

Date: 15.02.2011

To  
Dr. Dhir Singh  
Asstt. Director General (PFA)  
FSSAI, PFA Division, 1<sup>st</sup> Floor, East Tower, NBCC Place  
Bhishm Pitamah Marg, Pragati Vihar, New Delhi – 110 003.

**Sub: Refresher Course for the candidates appearing in the 26<sup>th</sup> PAE, 2011 to be held from 6<sup>th</sup> to 14<sup>th</sup> Sept., 2011 – request for arranging of the -**

Sir

This is in reference to your letter no. P.15025/132/2011-PFA/FSSAI, dt. 11.07.2011 on the subject mentioned above.

In view of your suggestions and our experience, we also propose a two-days refresher course on 17 – 18 August, 2011 at CFL-Kolkata for the candidates appearing in 26<sup>th</sup> PAE, 2011 to be held from 6-14 Sept., 2011 keeping in view of the following aspects :-

1. We propose for the training of the candidates for **theoretical part of the practical examination (Paper-V)** mainly concerning with the **standards of different food items under FSSAI/PFA Act and Rules thereof.**

In this paper we have the experience that the candidates usually clear the practical part of the examination whereas earn few marks in theoretical part concerned with standards and food related regulations.

2. As we do not have enough officers and expertise for this training, we have to invite experts for lectures in the field of 'Food Science' like Public Analysts, Food Scientists or professors of Universities.

In this regard we need to pay remuneration to the experts for lecture. Total expenditure furnished in **Annexure-I** is enclosed for your information and accord permission.

3. Candidates have to make their own arrangement for accommodation and no TA/DA will be given by CFL-Kolkata.
4. **Training fee Rs. 2000/- per candidates** should be paid by D.D. in favour of **PAO, CFL, DGHS payable at Kolkata.**
5. Notice for the training may be uploaded in FSSAI website : [www.fssai.gov.in](http://www.fssai.gov.in) for urgent communication to the candidates.
6. Last date for receiving of the application for the above training along with fees is **5<sup>th</sup> August, 2011.**
7. Candidates appearing in 26<sup>th</sup> PAE, 2011 are only eligible to apply for the training programme and candidates must give their e-mail id along with their application. Candidates will be confirmed about their participation through mail only.
8. Details of courses and approx. expenditure have been furnished in Annexure-I for approval.
9. Training to be conducted subject to approval of FSSAI

Yours faithfully  
(Dr. A.K. Adhikari)  
Director, CFL, Kolkata  
Member-Secretary  
Board of PAE

Encl. As above.

Copy to:-

1. C.E.O., FSSAI, FDA Bhavan, Kotla Road, New Delhi – 110 002.
2. Smt. Sumita Mukherjee, Director, FSSAI, FDA Bhavan, Kotla Road, New Delhi – 110 002.

**Refresher Course for the aspirants of Public Analyst Examination**

Date	Time	Lecture/Demonstration	Topic	Faculty
17.08.11	10.00-10.30		Introduction	
	10.30-11.30	Lecture	Food Regulations and Act	* to be communicated later on
	11.30-12.00	Tea Break		
	12.00-1.00	Lecture	Responsibility of Public analyst and Sample handling	
	1.00-2.00	Launch break		
	2.00-3.00	Lecture	Food labeling, Interpretation of results, Prohibitions, and brief introduction about Public Analyst Practical exam	
	3.00-3.30	Tea Break		
	3.30-4.30	Lecture	Standards for Microbial contaminants in food and fruit products	
18.08.11	10.00-11.00	Lecture	Standard for milk and milk products	
	11.30-12.00	Tea Break		
	11.30-12.30	Lecture	Standard for oils, Food grains and Spices	
	12.30-1.30	Launch break		
	1.30-2.30	Lecture	Standard for food additives and residue parameters	
	2.30-3.00	Tea Break		
	3.00-4.00	Lecture	Standards of water, beverages and food drinks	
	4.00-4.30	Concluding session		

**Details of Expenditure**

8 lecture x Rs.1000/- per lecture = Rs. 8000.00

Tea, snack and misc. = Rs.2000.00

Honorarium to staff = Rs.2000.00

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Total expenditure = Rs.12000.00